

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 5137
TO BE ANSWERED ON APRIL 05, 2017
IMPLEMENTATION OF RULES

No. 5137 SHRI C. R. PATIL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether enforcement of rules in Delhi Metro has been lax and a number of passengers can be seen sitting on the floors of the coaches as well as on the steps in the station premises; and
- (b) if so, the steps taken to enforce the rules by Delhi Metro more rigorously?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a)to(b): No, Madam. Delhi Metro Rail Corporation Ltd. (DMRC) has informed that regular drives are carried out in metro trains to counsel and penalize passengers for sitting on the floors of the coaches under section 59 of The Metro Railways (Operation and Maintenance) Act, 2002. Also, regular checks are done by Metro station staffs in the station premise and passengers found sitting on the steps are counseled accordingly.

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